

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, SRIKAKULAM

PRESENT: Sri G.Ramakrishna,
Principal District Judge,
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Sub: PUBLIC SERVICES - A.P.J.M.S.S - Internal Transfers - General Transfers for the year 2021 - Transfers, consequential deputations and cancellation of deputations of certain staff members - Orders - Issued.

- Ref:
1. Hon'ble High Court's Circular in ROC.No.1576/2019-C, dated 02.01.2021.
 2. This Court's Circular communicated in Dis No.249, dated 27.01.2021.
 3. Hon'ble High Court's letter ROC.No.492/2021-C.3, dated 11.5.2021.
 4. Other connected papers.

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ORDER IN P.R.No.33/2021, Dated:18/08/2021.

In pursuance of the references cited, the Principal District Judge, Srikakulam is pleased to pass the following Orders of General Transfers for the year 2021 in all the categories of employees in A.P.J.M.S.S.:-

1. Smt.M.Roopavathi, Senior Superintendent, Office of the Special Judge, for trial of cases under SCs & STs (POA) Act-cum-IV Additional District Judge, Srikakulam, now working on deputation in the court of Judicial Magistrate of I Class, Special Mobile Court, Srikakulam, is transferred and posted to act as Senior Superintendent in the court of Senior Civil Judge, Tekkali in place of Sri T.Srinivasa Rao, Senior Superintendent. *This cancels the earlier deputation of the individual to work in the court of Judicial Magistrate of I Class, Special Mobile Court, Srikakulam.*
2. Sri T.Srinivasa Rao, Senior Superintendent, Senior Civil Judge's Court, Tekkali, is transferred and posted to act as Senior Superintendent, Office of the Special Judge, for trial of cases under SCs & STs (POA) Act-cum-IV Additional District Court, Srikakulam, Smt.M.Roopavathi, transferred.
3. Sri A.Tirumala Rao, Stenographer Grade-I, Principal District Court, Srikakulam, is transferred and posted to act as Stenographer Grade-I, V Additional District Court, Laxmipeta in place of Smt..S.Manjula, Stenographer Grade-I.

On his joining he is deputed to work in Pri.District Court, Srikakulam until further orders.

4. Smt.S.Manjula, Stenographer Grade-I, V Additional District Court, Laxmipeta, now working on deputation in the court of Principal District Court, Srikakulam, is transferred and posted to act as Stenographer Grade-I in the court of Principal District Judge, Srikakulam, Sri A.Tirumal Rao, transferred. *This cancels the earlier deputation of the individual to work in the court of Principal District Judge, Srikakulam.*

5. Sri D.Srinivas Dixit, Stenographer, Grade-I, Office of the Judge, Family Court-cum-III Additional District Court, Srikakulam, is transferred and posted to act as Stenographer Grade-I in the court of VI Additional District Judge, Sompeta in place of Sri Ch.S.Gopalarao, Stenographer Grade-I.
6. Sri Ch.S.Gopala Rao, Stenographer Grade-I, VI Additional District Court, Sompeta, is transferred and posted to act as Stenographer Grade-I in the court of Judge, Family Court-cum-III Additional District Court, Srikakulam, Sri D.Srinivas Dixit transferred.
7. Sri K.S.Satyanarayana, Superintendent, Principal District Court, Srikakulam, is transferred and posted to act as Superintendent in the court of Junior Civil Judge, Ponduru in the existing vacancy.
8. Smt.M.Prasanthi, Translator/Superintendent, Office of the Special Judge, for trial of cases under SCs & STs (POA) Act-cum-IV Additional District Court, Srikakulam, now working on deputation in the court of Principal District Judge, Srikakulam, is transferred and posted to act as Superintendent in the court of Junior Civil Judge, Amadalavalasa in the existing vacancy. *This cancels the earlier deputation of the individual to work in the court of Principal District Judge, Srikakulam.*
9. Sri B.Nagabhusana Rao, Superintendent, VI Additional District Court, Sompeta, now working on deputation in the court of Senior Civil Judge, Sompeta is transferred and posted to act as Superintendent in the court of Junior Civil Judge, Narasannapeta in the existing vacancy. *This cancels the earlier deputation of the individual to work in the court of Senior Civil Judge, Sompeta.*
10. Sri V.Chadraseskhara Rao, Superintendent, Principal Junior Civil Judge's Court, Srikakulam, now working on deputation in the court of II Additional District & Sessions Judge, for trial of Offences against Women, Srikakulam is transferred and posted to act as Translator/Superintendent, VI Additional District Court, Sompeta, Sri B.Nagabhushanarao, transferred. *This cancels the earlier deputation of the individual to work in the court of II Additional District & Sessions Judge, for trial of Offences against Women, Srikakulam.*
11. Sri K.Krishna Rao, Superintendent, Judicial Magistrate of I Class, Special Mobile Court, Srikakulam, who was deputed to work in the court of Senior Civil Judge, Rajam as per Proceedings order in PR.No. 49/2020, dated 08.6.2020, communicated in Dis No.1446, dated 08.6.2020 is hereby cancelled and posted to act Superintendent in his original court i.e, Judicial Magistrate of I Class, Special Mobile Court, Srikakulam.
12. Sri M.Venkata Raju, Senior Assistant, Senior Civil Judge's Court, Rajam, who was deputed to work in the court of Principal District Judge, Srikakulam, as per Proceedings order in PR.No. 26/2021, dated 12.7.2021, communicated in Dis No.689, dated 12.7.2021 is hereby cancelled and posted to act Senior Assistant in the court of Senior Civil Judge, Rajam.

13. Smt.Ravada Kumari, Senior Assistant, Senior Civil Judge's Court, Rajam, who was deputed to work in the court of IV Additional District Judge, Srikakulam, as per Proceedings order in PR.No. 26/2021, dated 12.7.2021, communicated in Dis No.689, dated 12.7.2021 is hereby cancelled and posted to act Senior Assistant in the court of Senior Civil Judge, Rajam.

After her joining, the individual is deputed to work in the court of Junior Civil Judge, Tekkali until further orders.

14. Sri T.Sanyasi Rao, Senior Assistant, Principal Senior Civil Judge's Court, Srikakulam, is transferred and posted to act as Dy.Nazir/Senior Assistant in the court of Junior Civil Judge, Amadalavalasa in the existing vacancy.
15. Sri P.V.S.N.Murthy, Senior Assistant, Senior Civil Judge's Court, Sompeta, who was deputed to work in the court of Additional Senior Civil Judge, Srikakulam, as per Proceedings order in PR.No.66/2020, dated 23.11.2020, communicated in Dis No.2954, dated 23.11.2020 is hereby cancelled and posted to act Senior Assistant in the court of Senior Civil Judge, Sompeta.
16. Sri B.V.Ramaraju, Dy.Nazir/Senior Assistant, Special Judicial Magistrate of I Class, Proh. & Excise Court, Srikakulam, now working on deputation in the court of Special Judge, for trial of cases under SCs & STs (POA) Act-cum-IV Additional District Judge, Srikakulam is transferred and posted to act as Dy.Nazir/Senior Assistant, Junior Civil Judge's Court, Ponduru in place of Smt.D.Swarnakumari, Dy.Nazir/Senior Assistant. *This cancels the earlier deputation of the individual to work in the court of IV Additional District Judge, Srikakulam.*
17. Sri B.Satyam, Senior Assistant, Office of Special Judge, for trial of cases under SCs & STs (POA) Act-cum-IV Additional District Court, Srikakulam, now working on deputation in the court of Special Judicial Magistrate of I Class, Proh. & Excise Court, Srikakulam is transferred and posted to act as Senior Assistant in the court of Judge, Family Court-cum-III Addl. District Court, Srikakulam in the existing vacancy. *This cancels the earlier deputation of the individual to work in the court of Special Judicial Magistrate of I Class, Proh. & Excise Court, Srikakulam.*

After his joining, the individual is deputed to work in the court of Junior Civil Judge, Palakonda until further orders.

18. Smt.D.Swarna Kumari, Dy.Nazir/Senior Assistant, Junior Civil Judge's Court, Ponduru, now working on deputation in the court of Senior Civil Judge, Rajam, is transferred and posted to act as Senior Assistant in the court of Special Judge, for trial of cases under SCs & STs (POA) Act-cum-IV Additional District Judge, Srikakulam, Sri B.Satyam, transferred. *This cancels the earlier deputation of the individual to work in the court of Senior Civil Judge, Rajam.*

19. **Sri P.Adya, Senior Assistant, Principal Senior Civil Judge's Court, Srikakulam, who was deputed to work in the court of Junior Civil Judge, Tekkali, as per Proceedings order in PR.No.66/2020, dated 23.11.2020, communicated in Dis.No.2954, dated 23.11.2020 is hereby cancelled and posted to act Senior Assistant in the court of Principal Senior Civil Judge, Srikakulam. This cancels the earlier deputation of the individual to work in the court of Junior Civil Judge, Tekkali.**

After his joining, the individual is deputed to work in the court of Prl. District Judge, Srikakulam until further orders.

20. **Sri Ch.Umasankara Rao, Junior Assistant, Principal District Court, Srikakulam is transferred and posted to act as Junior Assistant, Junior Civil Judge's Court, Tekkali in the existing vacancy.**
21. **Sri K.Kishore Babu, Junior Assistant, Principal District Court, Srikakulam is transferred and posted to act as Junior Assistant, Junior Civil Judge's Court, Amadalavalasa in place of Sri T.Seetharamaraju, Junior Assistant.**
22. **Sri T.Seetharamaraju, Junior Assistant, Junior Civil Judge's Court, Amadalavalasa is transferred and posted to act as Junior Assistant, Principal District Court, Srikakulam, K.Kishore Babu transferred.**
23. **Sri K.G.N.Appa Rao, Junior Assistant, Office of the Judge, Family Court-cum-III Additional District Court, Srikakulam, now working on deputation in the court of Principal District Judge, Srikakulam is transferred and posted to act as Junior Assistant in the court of Junior Civil Judge, Amadalavalasa in the existing vacancy. This cancels the earlier deputation of the individual to work in the court of Prl.District Judge, Srikakulam.**
24. **Sri A.Srinivasa Rao, Junior Assistant, Senior Civil Judge's Court, Sompeta is transferred and posted to act as Junior Assistant-cum-Data Processing Assistant in the court of II Additional District & Sessions Judge, for trial of Offences against Women, Srikakulam in the existing vacancy.**
25. **Sri D.Gannayya, Junior Assistant, Senior Civil Judge's Court, Sompeta, now working on deputation in the court of Prl.Junior Civil Judge, Srikakulam is transferred and posted to act as Junior Assistant, Junior Civil Judge's Court, Narasannapeta in the existing vacancy. This cancels the earlier deputation of the individual to work in the court of Prl.Junior Civil Judge, Srikakulam.**
26. **Sri P.Satyamurali, Junior Assistant, I Additional Junior Civil Judge's Court, Srikakulam is transferred and posted to act as Junior Assistant, Senior Civil Judge's Court, Sompeta, Sri A.Srinivasa Rao, transferred.**
27. **Smt.T.Ramanamma, Junior Assistant, Special Judicial Magistrate of I Class, Proh. & Excise Court, Srikakulam is transferred and posted to act as Junior Assistant, Junior Civil Judge's Court, Rajam in the existing vacancy.**

28. **Smt.Ch.Bhogyalakshmi, Junior Assistant, Junior Civil Judge's Court, Narasannapeta, now working on deputation in the court of Additional Senior Civil Judge, Srikakulam is transferred and posted to act as Junior Assistant, Junior Civil Judge's Court, Tekkali in the existing vacancy. *This cancels the earlier deputation of the individual to work in the court of Additional Senior Civil Judge, Srikakulam.***
29. **Sri P.Krishna Rao, Junior Assistant, Junior Civil Judge's Court, Itchapuram is transferred and posted to act as Junior Assistant in the court of Additional Junior Civil Judge, Sompeta in place of Sri P.Krishna, Junior Assistant.**
30. **Sri B.Ramu, Junior Assistant, Junior Civil Judge's Court, Itchapuram is transferred and posted to act as Junior Assistant in the court of Principal Junior Civil Judge, Srikakulam in the existing vacancy.**
31. **Sri S.V.Santhosh Kumar, Junior Assistant, Junior Civil Judge's Court, Itchapuram is transferred and posted to act as Junior Assistant in the court of Junior Civil Judge, Palasa in the existing vacancy.**
32. **Sri K.Veerabhadraswamy, Junior Assistant, Principal Junior Civil Judge's Court, Sompeta, is transferred and posted to act as Junior Assistant in the court of Principal Junior Civil Judge, Srikakulam in the existing vacancy.**
33. **Sri P.Krishna, Junior Assistant, Additional Junior Civil Judge's Court, Sompeta, is transferred and posted to act as Junior Assistant in the court of Special Judicial Magistrate of I Class, Proh. & Excise Court, Srikakulam, Smt.T.Ramanamma, transferred.**
34. **Sri K.Lakshminarayana, Junior Assistant, Junior Civil Judge's Court, Tekkali is transferred and posted to act as Junior Assistant in the court of Junior Civil Judge, Pathapatnam in place of Sri J.Santhosh Kumar, Junior Assistant.**
35. **Sri J.Santhosh Kumar, Junior Assistant, Junior Civil Judge's Court, Pathapatnam is transferred and posted to act as Junior Assistant, Junior Civil Judge's Court, Itchapuram, Sri B.Ramu, transferred.**
36. **Smt.P.Geetha Pavani, Junior Assistant, Junior Civil Judge's Court, Kothuru, is transferred and posted to act as Junior Assistant, Junior Civil Judge's Court, Amadalavalasa in place of Smt.G.Malathi, Junior Assistant.**
37. **Smt.G.Malathi, Junior Assistant, Junior Civil Judge's Court, Amadalavalasa, is transferred and posted to act as Junior Assistant, Junior Civil Judge's Court, Kothuru, Smt.P.Geetha Pavani, transferred.**
38. **Sri K.Umamaheswara Rao, Junior Assistant, Junior Civil Judge's Court, Amadalavalasa, now working on deputation in the court of II Additional District & Sessions Judge, for trial of Offences against Women, Srikakulam is transferred and posted to act as Junior Civil Judge's Court, Rajam in the existing vacancy. *This cancels the earlier deputation of the individual to work in the court of II Additional District & Sessions Judge, for trial of Offences against Women, Srikakulam.***

39. Sri D.Damodhara Rao, Junior Assistant, Junior Civil Judge's Court, Rajam, is transferred and posted to act as Junior Assistant in the court of Principal District Judge, Srikakulam in the existing vacancy.
40. Smt.K.Lakshmi, Junior Assistant, VI Additional District Court, Sompeta, now working on deputation in the court of Junior Civil Judge, Narasannapeta is transferred and posted to act as Junior Assistant in the court of Additional Senior Civil Judge, Srikakulam in the existing vacancy. *This cancels the earlier deputation of the individual to work in the court of Junior Civil Judge, Narasannapeta.*
41. Sri B.T.V.Lakshminarayana, Typist, Principal District Court, Srikakulam is transferred and posted to act as Typist, Junior Civil Judge's Court, Kothuru in place of Sri P.N.Gowri Sankar, Typist.
42. Sri G.Balakrishna, Typist, Junior Civil Judge's Court, Palasa is transferred and posted to act as Typist in the court of Principal District Judge, Srikakulam, Sri B.T.V.Lakshminarayana, transferred.
43. Smt.S.Chandrika, Typist, Additional Senior Civil Judge's Court, Srikakulam is transferred and posted to act as Typist, Junior Civil Judge's Court, Ponduru in place of Sri T.Jaggunaidu, Typist.
44. Sri P.N.Gowri Sankar, Typist, Junior Civil Judge's Court, Kothuru is transferred and posted to act as Typist, Additional Senior Civil Judge's Court, Srikakulam, Smt.S.Chandrika, transferred.
45. Sri T.Jaggunaidu, Typist, Junior Civil Judge's Court, Ponduru is transferred and posted to act as Typist, Office of the Special Judge, for trial of cases under SCs & STs (POA) Act-cum-IV Additional District Judge, Srikakulam in the existing vacancy.
46. Sri K.Kameswara Rao, Field Assistant, Principal District Court, Srikakulam is transferred and posted to act as Field Assistant, Junior Civil Judge's Court, Ponduru in place of Sri A.Brahmam, Field Assistant.
47. Sri A.Brahmam, Field Assistant, Junior Civil Judge's Court, Ponduru, now working on deputation in the court of Principal District Judge, Srikakulam is transferred and posted to act as Field Assistant in the court of Junior Civil Judge, Amadalavalasa in place of Smt.Ch.Vijaya, Field Assistant. *This cancels the earlier deputation of the individual to work in the court of Principal District Judge, Srikakulam.*
48. Smt.Ch.Vijaya, Field Assistant, Junior Civil Judge's Court, Amadalavalasa is transferred and posted to act as Field Assistant in the court of Principal District Judge, Srikakulam, Sri K.Kameswara Rao, transferred.
49. Sri K.Sudhir, Field Assistant, Principal District Court, Srikakulam is transferred and posted to act as Field Assistant in the court of VI Additional District Judge, Sompeta in the existing vacancy.

50. Sri D.N.Krishna Rao, Field Assistant, V Additional District Court, Laxmipeta, now working on deputation in the court of Principal District Judge, Srikakulam is transferred and posted to act as Field Assistant in the court of Senior Civil Judge, Tekkali in the existing vacancy. *This cancels the earlier deputation of the individual to work in the court of Principal District Judge, Srikakulam.*
51. Sri K.Seshagiri Rao, Field Assistant, V Additional District Court, Laxmipeta, now working on deputation in the court of Principal District Judge, Srikakulam is transferred and posted to act as Field Assistant, Junior Civil Judge's Court, Pathapatnam in the existing vacancy. *This cancels the earlier deputation of the individual to work in the court of Principal District Judge, Srikakulam.*
52. Sri P.Vaikunta Rao, Field Assistant, Senior Civil Judge's Court, Sompeta, now working on deputation in the court of court of Junior Civil Judge, Pathapatnam is transferred and posted to act as Field Assistant in the court of Junior Civil Judge, Tekkali in the existing vacancy. *This cancels the earlier deputation of the individual to work in the court of Junior Civil Judge, Pathapatnam.*
53. Sri K.Sudhakar, Examiner, Junior Civil Judge's Court, Ponduru is transferred and posted to act as Examiner, Junior Civil Judge's Court, Amadalavalasa in place of Smt.D.Ramalaxmi, Examiner.
54. Smt.D.Ramalaxmi, Examiner, Junior Civil Judge's Court, Amadalavalasa, is transferred and posted to act as Examiner, Junior Civil Judge's Court, Ponduru vice Sri K.Sudhakar, transferred.
55. Sri Md.Alim Basha, Record Assistant, Principal District Court, Srikakulam is transferred and posted to act as Record Assistant in the court of Junior Civil Judge, Kotabommali in place of Sri M.L.N.Bhatlu, Record Assistant.
56. Sri M.L.N. Bhatlu, Record Assistant, Junior Civil Judge's Court, Kotabommali is transferred and posted to act as Record Assistant in the court of Principal District Judge, Srikakulam, Sri Md.Alim Basha, transferred.
57. Sri A.Ramakrishna, Record Assistant, Junior Civil Judge's Court, Ichapuram, now working on deputation in the court of Junior Civil Judge, Rajam is transferred and posted to act as Record Assistant in the court of II Additional District & Sessions Judge, for trial of Offences against Women, Srikakulam in the existing vacancy. *This cancels the earlier deputation of the individual to work in the court of Junior Civil Judge, Rajam.*

Note:

- i) All the aforesaid staff members should be relieved forthwith and they should join in their respective posts without availing full joining time.
- ii) The above said individuals are directed to complete their pending work and to handover detailed charge to their branches as per the directions of the respective Officers.

- iii) The Officer concerned are requested to relieve the individuals immediately after handing over of charge of their respective branches.
- iv) The SI.No.2, 6 & 9 are not entitled any TTA and joining time.
- v) The SI.Nos.13 & 17 are hereby directed to attend their back duties as usual until further orders or till the necessity ceases.
- vi) The individual are strictly instructed to follows the Standard Operating Procedure (SOP) for Covid-19 guidelines while joining and the relieving in their respective stations.
- vii) Any request for change of postings will not be entertained and such effort will viewed seriously.



Principal District Judge,
Srikakulam.



To:

The individuals through the Presiding Officers concerned.

Copies to:

1. All the Presiding Officers of the Courts in the District.
2. The Senior Superintendents, (Accounts, C.N. & R.K.), Principal District Court, Srikakulam.
3. The Superintendents, (CS & OP Cell), Principal District Court, Srikakulam.
4. Stock file.

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